

[Mr. Speaker]

decide as to which to safeguard first and which not. We are not entering into a discussion about the engineering and other details. It appears from time to time from the questions that are put by some of the Opposition Members—I cannot say all of them—that there is no Government at all. They want to displace the Government, even with respect to such details as these. I am really surprised at this. The Government are doing everything that is possible. But to say: why did you not go to this nullah and close it and so on—I cannot allow this. I am really sorry.

Shri Jaipal Singh (Ranchi West—Reserved—Sch. Tribes): The hon. Minister of Parliamentary Affairs has told us that on Wednesday the 7th we shall be discussing the Orissa floods. May I suggest that all the floods can be discussed?

Mr. Speaker: The Orissa floods are serious. There may be Punjab floods also. But by putting in the floods in some other parts of the country, you minimise the importance of the Orissa floods. Let us address ourselves to it. If there is an hon. Member from Orissa, I do not think he will agree to it.... (Interruptions). No more representation so far as this is concerned. I am not going to allow the proceedings to be interrupted for anything that is not on the Order Paper. The hon. Minister of Finance.

11.20 hrs.

BANKING COMPANIES (SECOND AMENDMENT) BILL*

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): Sir, I beg to move for leave to introduce a Bill further to amend the Banking Companies Act, 1949.

Mr. Speaker: The question is:

“That leave be granted to introduce a Bill further to amend the Banking Companies Act, 1949.”

The motion was adopted

Dr. B. Gopala Reddi: Sir, I beg to introduce the Bill.

Shri Jaipal Singh: I am sorry to interrupt you again but may I venture to say that no hon. Members of Parliament from the State of Orissa would have any objection to include Punjab floods also in the discussion?

Mr. Speaker: It throws open for discussion many things. Shall we discuss Punjab floods also while discussing Orissa floods?

An Hon. Member: Yes, Sir.

Mr. Speaker: It is impossible. Generally, you can talk about.... (Interruptions).

An Hon. Member: Rohtak is in Punjab.

Mr. Speaker: Shri Satya Narayan Sinha.

11.21 hrs.

**BUSINESS ADVISORY COMMITTEE
FIFTY-FIFTH REPORT**

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

“That this House agrees with the Fifty-fifth Report of the Business Advisory Committee presented to the House on the 2nd September, 1960.”

Shri Braj Raj Singh (Firozabad): There is no mention in this about the time fixed for the discussion on the motion for the price fixation?

Mr. Speaker: That will be done. If it has not come up before the Committee, it will come up before it on Monday.

Shri Braj Raj Singh: You had assured us in the House that you shall be giving some time for the discussion of the motion for sugar distribution and export and all that. May I suggest that it may be joined with this and some more time may be allotted for it?

Mr. Speaker: Very well, let us see.

Shri Khushwaqt Rai (Kheri): Sir, I have received a letter from the Private Secretary to the Minister for Parliamentary Affairs saying that along with the discussion on this resolution about the cost structure of sugar there will be a discussion on sugar also. Now the Minister has gone back on that. I would submit, Sir, that the sugar situation in the country and the cost structure of sugar may be taken up together and three hours may be allowed for that discussion.

Mr. Speaker: Hon. Members want to settle things on the floor of the House, why can't they ask the Minister also?

Shri Khushwaqt Rai: He has written to me that both will be taken up together, whereas now he says that only the cost structure will be discussed.

Shri Naushir Bharucha (East Khandesh): May I submit, Sir.....

Shri Satya Narayan Sinha: I have put down here a discussion on the report. I do not follow what more the hon. Member wants.

Mr. Speaker: He wants the discussion to include the sugar situation in the country also and not only the cost structure.

Shri Satya Narayan Sinha: That will also be discussed along with the resolution if you permit, Sir.

Shri Narayanankutty Menon (Mukandapuram): May I know, Sir...

Mr. Speaker: Order, order. A motion has been tabled. I do not find any amendment on the Order Paper. No amendment has been tabled to the motion. I won't allow any oral amendment to be made.

The question is:

"That this House agrees with the Fifty-fifth Report of the Business Advisory Committee presented to the House on the 2nd September, 1960."

The motion was adopted.

11.23 hrs.

MOTION RE: SITUATION IN ASSAM
—Contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Jawaharlal Nehru on the 1st September, 1960, namely:—

"That the situation in Assam and the Report of the Parliamentary Delegation thereon presented to the House on the 30th August, 1960, be taken into consideration."

Shri A. C. Guha may continue his speech.

Shri Basumatari (Goalpara—Reserved—Sch. Tribes): Sir, I want to make a submission.

Mr. Speaker: No, Sir. I am sorry. Shri Guha.

Shri A. C. Guha (Barasat): Mr. Speaker, Sir, yesterday I was referring to what the States Reorganisation Report has mentioned about Assam. The report has stated about the tendency towards Assamisation. That has been practically the bane of